

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.312

IA-1508/2021 IA-1016/2021 IA-1020/2021 IA-1025/2021 IA-1032/2021 IA-1054/2021 IA-1056/2021
IA-1060/2021 IA-1064/2021
In
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.**APPLICANT/PETITIONER**
Vs.
M/s. Earthcon Universal Infratech Pvt. Ltd..**RESPONDENT**

SECTION

U/s 7 IBC code 2016

Order delivered on 07.10.2021

CORAM:

SHRI P.S.N. PRASAD
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/RP : Mr. Rishabh Jain, Advocate for RP, Adv. Piyush Singh
For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 18.11.2021.



(Madhu Narula)
Court Officer (Court III)